

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.3474 of 2020

Krishna Ram Sahu and Ors.

.... Petitioners

Versus

1. The State of Jharkhand

2. Ramji Singh

....Opposite Parties

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : None

For the State : None

Order No.02 Dated- 19.04.2021

The matter is taken up through video conferencing.

The anticipatory bail application has been fixed to today upon the requisition slip filed on behalf of the petitioner for withdrawal of this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)